

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 22-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>HEARING ON IA</b>				
1	O.S. 931/2019 (SUMMONS) IA/1/2019		Indramma alias Indra P <b>Vs</b> Keshava Reddy C	V Anand
<b>CROSS EXAMINATION OF PW</b>				
2	O.S. 1397/2011 (EVIDENCE.) IA/1/2011		VENKATASWAMY <b>Vs</b> MUNEGOWDA	SOMARAJU
3	O.S. 475/2012 (EVIDENCE.) IA/1/2012		MAHEEB JAN <b>Vs</b> SALBA BEE	P.M.NARAYANASWAMY.
<b>PLNTF EVIDENCE</b>				
4	O.S. 484/2013 (EVIDENCE.) IA/1/2013		Shankarappa.H.K <b>Vs</b> Kunjappa	A.G.Nagaraj
<b><u>12:00 P.M - 1:00 P.M</u></b>				
5	O.S. 1039/2014 (EVIDENCE.) IA/1/2014		Pillappa <b>Vs</b> Kempanna	Ravi Kumar
6	O.S. 1408/2014 (EVIDENCE.) IA/1/2014		Gowramma <b>Vs</b> Appayanna	Srinivasa Gowda
7	O.S. 901/2015 (ARGUMENTS.)		BabaSabi <b>Vs</b> Shajadee	K.G. RAMAKRISHNAIAH
<b>ARGUMENTS BY ADV. DEFTS.</b>				
8	O.S. 1724/2013 (ARGUMENTS.) IA/1/2013		Jyothamma <b>Vs</b> Yallamma	H A Manjunatha
<b><u>3:00 P.M - 4:00 P.M</u></b>				
<b>HEARING ON IA</b>				
9	O.S. 1344/2018 (SUMMONS) IA/1/2018 IA/2/2018		PRATAP D GHORPADE <b>Vs</b> INDRAJEET D GHORPADE	Ajay J N
<b>Cases listed below are adjourned due to Covid 19</b>				
<b>CROSS EXAMINATION OF PW</b>				
10	O.S. 1280/2015 (EVIDENCE.) IA/1/2015	<b>09-12-2020</b>	Srinivasa Reddy H <b>Vs</b> Divya H R	VIJAYA KUMAR
<b>PLNTF EVIDENCE</b>				
11	O.S. 775/2015 (EVIDENCE.) IA/1/2015	<b>09-12-2020</b>	Muniyamma <b>Vs</b> Patalappa	M. RAJU
12	O.S. 857/2015 (EVIDENCE.) IA/1/2015	<b>09-12-2020</b>	Naveen M <b>Vs</b> Thimmaiah T	R Venu

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 1112/2015 (EVIDENCE.) IA/1/2015	<b>09-12-2020</b>	Rangamma <b>Vs</b> Somashekar Reddy	Ravi
<b>AMENDMENT</b>				
14	O.S. 1375/2014 (SUMMONS) IA/1/2014	<b>14-12-2020</b>	Sumithra <b>Vs</b> Narayanappa C	Vijaya Kumar S
<b>STEPS</b>				
15	O.S. 1022/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>14-12-2020</b>	Lakshamma <b>Vs</b> Swarnalatha S	RAJESH GOWDA
<b>CROSS EXAMINATION OF PW</b>				
16	M.V.C. 12/2018 (EVIDENCE.)	<b>14-12-2020</b>	DODDAIH M <b>Vs</b> KRISHNAPPA M C	M.D. SURESHA
<b>PLNTF EVIDENCE</b>				
17	O.S. 1386/2015 (EVIDENCE.) IA/1/2015	<b>14-12-2020</b>	Nirmala T <b>Vs</b> Thimmegowda	ANJAN GOWDA N
18	O.S. 1945/2015 (EVIDENCE.) IA/1/2015	<b>14-12-2020</b>	Viukram Inoli <b>Vs</b> Kishore Inoli	Sijimalayil
19	O.S. 1270/2017 (EVIDENCE.) IA/1/2017	<b>14-12-2020</b>	Yogendra <b>Vs</b> Srinivas	Expert Jurist

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**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 22-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 787/2020 (SUMMONS) IA/1/2020 IA/2/2020		DEVI ASHRESH PRASAD N <b>Vs</b> SRIKANTH DOMMARAJU	RAJESH GOWDA
<b>OBECTION</b>				
2	Misc 80/2019 (SUMMONS) IA/1/2019 IA/2/2019		Manjunath B <b>Vs</b> Muninagamma	M Chandregowda
3	O.S. 1712/2004 (HEARING) IA/1/2004		M PUSHPAMBA <b>Vs</b> M SADANANDA	K.V. NARASIMHAN
4	FDP 6/2008 (HEARING)		RAJAPPA <b>Vs</b> MUNIYAPPA	N. GOVINDA GOWDA
5	O.S. 1244/2013 (HEARING) IA/1/2013		Venkatamma <b>Vs</b> Hanumakka	
6	O.S. 1048/2020 (HEARING) IA/1/2020		MUNIYAMMA <b>Vs</b> VASANTHA	R G LAW ASSOCIATES
<b>CROSS EXAMINATION OF PW</b>				
7	O.S. 623/2010 (EVIDENCE.) IA/1/2010		PADMA <b>Vs</b> THIMMAKKA	JAGADEESH AHARI
<b>DEFN EVIDENCE</b>				
8	O.S. 524/2004 (EVIDENCE.)		NANJUNDAPPA <b>Vs</b> GANGAPPA	MYLARIAH ASSOCIATES  YM
<b>PLNTF EVIDENCE</b>				
9	O.S. 1994/2005 (EVIDENCE.)		S V RAMASWAMY REDDY <b>Vs</b> H N BABU	AG
10	O.S. 1750/2014 (EVIDENCE.) IA/1/2014		Kamarunnisa <b>Vs</b> Anees Ahmed alias Jiyauulla	Muruli K
11	O.S. 785/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		Arogya Mary <b>Vs</b> Anitha Bisalika	RAJANNA
12	O.S. 307/2017 (EVIDENCE.) IA/1/2017		Krishnappa M <b>Vs</b> State of Karnataka Rep by Its Secretaryt	S N A

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 733/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		S. SHASHIKALA <b>Vs</b> S. MANJUNATH	JAYASHEKAR REDDY
14	O.S. 930/2005 (ARGUMENTS.) IA/1/2005		SHANTHAMMA <b>Vs</b> SAROJAMMA	MALLURIAIAH  PMNS D1 TO 8
15	O.S. 1570/2005 (ARGUMENTS.) IA/1/2005		LAKSHMAMMA <b>Vs</b> GOVINDAPPA	CHANDRASHEKARA REDDY
16	O.S. 1950/2007 (ARGUMENTS.) IA/1/2007		NARAYANAPPA <b>Vs</b> DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH  RGK - D1 TO D3
<b>ARGUMENTS</b>				
17	O.S. 1564/2004 (ARGUMENTS.) IA/1/2004 IA/2/2004		SHOBHA JAGADEESH <b>Vs</b> NARAYANAMMA	KUMAR AND KUMAR
<b><u>3:00 P.M - 4:00 P.M</u></b>				
18	O.S. 1242/2009 (ARGUMENTS.) IA/1/2009		SOWBHAGYA <b>Vs</b> LAKSHMAMMA	J.S.DINESH  ABSENT
19	O.S. 1367/2009 (ARGUMENTS.) IA/1/2009 IA/2/2009		HANUMANTHARAYAPPA <b>Vs</b> LAKKAPPA	V.N.R. and ASSOCIATES  PMS - D1 AND D2
20	R.A. 9/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013		Narayanamma <b>Vs</b> Muni Akkayamma	K.Shivashankar
<b>( O.S./0000122/2002)</b>				
21	O.S. 1335/2013 (ARGUMENTS.) IA/1/2013		Gauramma <b>Vs</b> Chinnamma	G Manivannan and M Prakash
22	O.S. 1391/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013 IA/3/2013		Dakshayini A <b>Vs</b> The State of Karnataka Revenue Department	G Papi Reddy
23	O.S. 98/2015 (ARGUMENTS.) IA/1/2015		Muniyamma <b>Vs</b> Channappa	VIJAYRAJ URS
24	O.S. 260/2017 (ARGUMENTS.) IA/1/2017		MUJEER BAIG <b>Vs</b> YAQBAL Jan	G Papi Reddy

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 1027/2017 (ARGUMENTS.) IA/1/2017		Ramesh P <b>Vs</b> Krishna Reddy M R	NARASIMHARAJU
26	O.S. 1347/2017 (ARGUMENTS.) IA/1/2017		Lakshmidevi <b>Vs</b> Krishnamurthy	
27	M.A. 121/2017 (ARGUMENTS.) IA/1/2017		Mallikarjunaiah T. <b>Vs</b> Rajanna T.S.	
28	O.S. 452/2018 (ARGUMENTS.) IA/1/2018		Shivakumari <b>Vs</b> Puttaswamy	S Venkatesh shastry
29	Misc 49/2018 (ARGUMENTS.)		Jayalakshmi <b>Vs</b> Jayarama, Since dead by his legal heir Annapoorna	
30	O.S. 1534/2018 (ARGUMENTS.)		RAMANJINAPPA <b>Vs</b> THE DEPUTY COMMISSIONER	M S H
31	Misc 78/2019 (ARGUMENTS.) IA/1/2019		Anubhuti <b>Vs</b> BrajeshPratap Jaiswal	Gururaj Joshi
32	R.A. 17/2020 (ARGUMENTS.)		Shiva Prasad T C <b>Vs</b> Mantri Tranquil Apartment Owners Association	Riyaz Ahmed Sheriff
<b>ARGUMENTS BY ADV. DEFTS.</b>				
33	O.S. 489/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		CHANNAMMA <b>Vs</b> M CHANNAPPA	K.VARADARAJAN
34	M.V.C. 164/2015 (ARGUMENTS.)		PUSHAPALATHA <b>Vs</b> MS MEGHA TRAVELS, REP. BY PROP.T. THIMMEGOWDA	V.LAXMINARAYANA

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**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00 A.M - 12:00 P.M</b>				
<b>APPEARANCE OF COUNCIL</b>				
1	O.S. 372/2010 (SUMMONS) IA/1/2010		MUNEERAMMA <b>Vs</b> T GURAPPA	A.SATHYA PRASAD  C.VENUGOPAL
2	O.S. 965/2010 (SUMMONS) IA/1/2010 IA/2/2010 IA/3/2010		`SRINIVAS <b>Vs</b> SIDDA REDDY AND OTHERS	A. SOMARJU S.H.D.P
<b>AWAIT ORDERS</b>				
3	M.C. 310/2019 (SUMMONS)		Pinubala Amarnath <b>Vs</b> Sura Pavani	S D V
<b>OBECTION</b>				
4	O.S. 293/2018 (SUMMONS) IA/1/2018		Krishna G N <b>Vs</b> Venkatamma	Ganesh P
5	O.S. 700/2010 (HEARING) IA/1/2010 IA/2/2010		M.MANJUNATH <b>Vs</b> P.J.BALANI AND OTHERS	D.SHANKAR
6	O.S. 906/2010 (HEARING) IA/1/2010		NARAYANAMMA AND OTHERS <b>Vs</b> RAMAKKA AND OTHERS	JOSE SABASTIAN
7	O.S. 624/2011 (HEARING) IA/1/2011		MUNIGANGAPPA AND OTHERS <b>Vs</b> CHIKKAMUNIYAPPA	OOVAIAH
8	O.S. 864/2011 (HEARING) IA/1/2011		SAROJAMMA <b>Vs</b> MUNIVENKATASWAMY	SRINIVAS
9	O.S. 932/2011 (HEARING) IA/1/2011 IA/2/2011		RATHNAMMA.V.M. <b>Vs</b> MUNINAGAPPA	ARJUN BONSLE
10	O.S. 1119/2011 (HEARING) IA/1/2011 IA/2/2011		RATHNAMMA <b>Vs</b> MATHUKUTTY VAIDHYAN.K.K.	VISHWANATH

**12:00 P.M - 1:00 P.M**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	O.S. 1682/2016 (HEARING) IA/1/2016		V.C.R. VENTURES REP. BY ITS PROPRIETOR M. DAYANAND <b>Vs</b> M/S RAJAKAMAL INDUSTRIES REP. BY ITS PROPRIETOR M.T. RAJA REDDY	
12	O.S. 878/2017 (HEARING) IA/1/2017		Sarasvathamma <b>Vs</b> Yeshodamma	
13	M.A. 96/2017 (HEARING) IA/1/2017		Somu J <b>Vs</b> Venkatesh J	GSP Law
14	O.S. 1445/2017 (HEARING) IA/1/2017		Ananda Kumari <b>Vs</b> Renuka	N Nagesh
15	O.S. 1468/2017 (HEARING) IA/1/2017		Rakshith S <b>Vs</b> Srinivas V H	
16	O.S. 835/2016 (ARGUMENTS.)		Padhma <b>Vs</b> Sadappa	K V H
17	O.S. 1493/2016 (ARGUMENTS.) IA/1/2016		Kum. Ghanavi <b>Vs</b> Rajendra G L	
<b><u>3:00 P.M - 4:00 P.M</u></b>				
18	Misc 151/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		RAVINDRA.B.C <b>Vs</b> RAJASHEKAR	S Devegowda
19	O.S. 979/2020 (HEARING) IA/1/2020		NARAYANAMMA <b>Vs</b> MUNIYAMMA	MANJUNATHA M R
20	O.S. 11/2016 (ISSUES.) IA/1/2016		Sugana <b>Vs</b> Anjinappa	A Devaraja
21	O.S. 18/2016 (ISSUES.) IA/1/2016		Byregowda S <b>Vs</b> Seenappa N	MANJUNATH B.R.
22	O.S. 1751/2016 (ISSUES.) IA/1/2016		Jagadish V <b>Vs</b> Venkatappa T	Dayamani S

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<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 1978/2006 (HEARING) IA/1/2006		JAYALAKSHMI <b>Vs</b> VENKATESH	P.T. HEBBAR
2	FDP 55/2008 (HEARING)		SHOBHA.S <b>Vs</b> SUBBAREDDY AND OTHERS	N.P.KALLESH GOWDA RAVIKUMAR
3	O.S. 245/2010 (HEARING) IA/1/2010		KAVERAPPA <b>Vs</b> LAKSHMIPATHI	S.KALYAN BASAVARAJ
4	O.S. 691/2010 (HEARING) IA/1/2010		NARAYANASWAMY <b>Vs</b> NYATAPPA AND OTHERS	K.SHIVASHANKAR
5	O.S. 1099/2010 (HEARING) IA/1/2010		HANUMAKKA <b>Vs</b> SRINIVAS AND OTHERS	DINESH GOANKER ASSOCIATES
6	Misc 42/2011 (HEARING) IA/1/2011 IA/2/2011		NAGARATHNAMMA <b>Vs</b> NAGARAJA	ASWATHANARAYANA REDDY
7	O.S. 178/2006 (EVIDENCE.) IA/1/2006 IA/2/2006 IA/3/2006		SATISH REDDY <b>Vs</b> GOWRAMMA	M.S. VARADARAJAN EXPARTY
8	O.S. 273/2006 (EVIDENCE.) IA/1/2006		R SHANKAR <b>Vs</b> K VIDYANARAYANA	B.M.SHYAM PRASAD
9	O.S. 770/2006 (EVIDENCE.) IA/1/2006 IA/2/2006		BASAPPA @ KAKARAMANAVARA BASAPPA <b>Vs</b> SHANTHAMMA	V.P.SHANMUGAM D1 TO 5 - EXPARTE
10	O.S. 1412/2006 (EVIDENCE.) IA/1/2006 IA/2/2006		GOWRAMMA <b>Vs</b> MUNIVENKATAPPA	M.RAMA MOHAN
11	O.S. 1950/2006 (EVIDENCE.) IA/1/2006 IA/2/2006		MS ITTINA PROPERTIES PVT. LTD. <b>Vs</b> BHARATHI RAO	SAINATH
<b><u>3:00 P.M - 4:00 P.M</u></b>				
12	O.S. 599/2011 (HEARING)		RENUKADEVI <b>Vs</b> JAYAMMA	V.LAXMINARAYANA
13	O.S. 452/2012 (HEARING) IA/1/2012		CHIKKAMMA <b>Vs</b> HANUMANANTHARAYAPPA	B.G. THAMMAIAH
14	O.S. 827/2012 (HEARING) IA/1/2012		C.A.ASHOK KUMAR <b>Vs</b> MUNEGOWDA	D.NATARAJA



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15	O.S. 1512/2012 (HEARING) IA/1/2012		Mohammad Iyaz <b>Vs</b> Fathima Bi	C.Shankar Reddy
16	O.S. 1528/2012 (HEARING) IA/1/2012		Mariyappa <b>Vs</b> Shanmugam.H.C	T.K.Rajagopala
17	O.S. 1797/2014 (HEARING) IA/1/2014		Jayamma B <b>Vs</b> Muniyappa	T Chandrappa
18	O.S. 1765/2018 (HEARING) IA/1/2018		Lakshamma <b>Vs</b> Ramarathnamma	J Ravikumar
19	O.S. 1085/2020 (HEARING) IA/1/2020		MURTHY N <b>Vs</b> MANJULAMMA	M S VARDARAJAN
20	O.S. 1093/2020 (HEARING) IA/1/2020		DEEPAK KUMAR <b>Vs</b> NARAYANSWAMY K R	SHASHIVARDHAN C.G
<b>4:00 P.M - 5:00 P.M</b>				
21	O.S. 2622/2006 (ARGUMENTS.) IA/1/2006		PADMA <b>Vs</b> G M MANJUNATHA REDDY	P.RAJA REDDY
22	R.A. 150/2012 (ARGUMENTS.) IA/2/2012 IA/6/2012 IA/5/2012 IA/1/2012 IA/4/2012 IA/3/2012		Vagata Grama panchayath <b>Vs</b> Ramaiah	R.Bhadrinath
<b>( O.S./0000168/2011)</b>				
23	O.S. 777/2017 (ARGUMENTS.) IA/1/2017		Dhoomappa <b>Vs</b> Narayanaswamy	
24	M.A. 65/2018 (ARGUMENTS.) IA/1/2018		Manjunath <b>Vs</b> Rathnamma	M V C
25	O.S. 1488/2014 (ISSUES.) IA/1/2014 IA/2/2014		Saroja <b>Vs</b> Sundara Rama Reddy	Basavaraj
26	O.S. 1057/2020 (ORDERS.) IA/1/2020		NAGAVENI N M <b>Vs</b> VENKATESH	RAMESH B K
27	Misc 68/2020 (ORDERS.) IA/1/2020		JUDE M CHERIAN <b>Vs</b> ALEY KUTTY MATHAI	BINDU

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 1994/2015 (OBJECTIONs) IA/1/2015		Syed Tabreze <b>Vs</b> Hussain Bee	Bayanna
<b>Cases listed below are adjourned due to Covid 19</b>				
29	O.S. 174/2008 (EVIDENCE.) IA/1/2008 IA/2/2008	<b>16-11-2020</b>	DHARANESH <b>Vs</b> GOWRAMMA	M. PRAKSH  MK D1 3 TO 6
30	O.S. 847/2008 (EVIDENCE.)	<b>16-11-2020</b>	RAJALAKSHMAMMA <b>Vs</b> SRINIVASACHAR	JAGADEESHACHARI
31	O.S. 795/2008 (EVIDENCE.)	<b>16-11-2020</b>	VENAKTALAKSHMAMMA <b>Vs</b> LINGAPURADA MUNIYAPPA	H. KANTHATHAJ  BKC
32	EX 113/2008 (EVIDENCE.)	<b>16-11-2020</b>	K. SUDHAKARA REDDY <b>Vs</b> KAMATAPPA	
33	O.S. 560/2010 (EVIDENCE.) IA/1/2010	<b>16-11-2020</b>	G VENKATESH <b>Vs</b> HUCHHA ERAYYA	P.H.VIRUPAKSHAIHAH  K.B. VENKATA REDDY
34	O.S. 896/2010 (EVIDENCE.) IA/1/2010	<b>16-11-2020</b>	SADANANDA AND ANOTHER <b>Vs</b> KONEGOWDA AND OTHERS	A.M.CHANDRA KUMAR
35	O.S. 138/2011 (EVIDENCE.)	<b>16-11-2020</b>	Narayanamma <b>Vs</b> Basappa	P.Mahalinga Bhat
36	O.S. 984/2011 (EVIDENCE.) IA/1/2011	<b>16-11-2020</b>	BEEBIJAAN <b>Vs</b> AMMERJAN	SURESH KUMAR.
37	O.S. 381/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	<b>16-11-2020</b>	MANA PROJECTS PRIVATE LIMITED <b>Vs</b> BHAVANI PRASAD.T	SREEVATSA ASSOCIATES
38	Misc 66/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	<b>16-11-2020</b>	Siraj Rehamathulla <b>Vs</b> Messr Gold enterprises	REGO and REGO
39	O.S. 1005/2012 (EVIDENCE.) IA/1/2012	<b>16-11-2020</b>	Mangamma <b>Vs</b> Rathnamma	J.K.Rajegowda
40	O.S. 1024/2012 (EVIDENCE.) IA/1/2012	<b>16-11-2020</b>	Bhuvana <b>Vs</b> Sarojamma	SHIVAKUMAR
41	O.S. 1244/2012 (EVIDENCE.) IA/1/2012	<b>16-11-2020</b>	T.Sonnappa <b>Vs</b> Subbamma	K.G.Ramakrishnaiah
42	O.S. 193/2016 (EVIDENCE.) IA/1/2016	<b>16-11-2020</b>	Kalavathi <b>Vs</b> Yashodhamma	S.MUNIRAJU

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43	O.S. 599/2018 (EVIDENCE.) IA/1/2018	<b>16-11-2020</b>	Sreedharan M <b>Vs</b> Prajith P	P V Vasudevan
44	O.S. 743/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>16-11-2020</b>	B. H. VENKATACHALAI AH <b>Vs</b> R. MANJUNATH	MUNIYAPOPA C.R.
45	FDP 42/2003 (SUMMONS)	<b>07-12-2020</b>	BAYYAMMA <b>Vs</b> MUNIVENKATAMMA	V. ANAND 1-4 ABSENT
46	O.S. 375/2005 (SUMMONS) IA/1/2005 IA/2/2005	<b>07-12-2020</b>	CHIKKAVENKATAPPA <b>Vs</b> NARASIMHA REDDY	b.v.r. K.S.N.R.
47	O.S. 3035/2005 (SUMMONS)	<b>07-12-2020</b>	H Krishnappa <b>Vs</b> H Narayanaswamy	
48	O.S. 3025/2006 (SUMMONS) IA/1/2006	<b>07-12-2020</b>	N NAGARATHNAMMA <b>Vs</b> NARAYANAPPA @ LAKSHMI NARAYANA	G.S.PRASAD REDDY
49	O.S. 19/2008 (SUMMONS) IA/1/2008	<b>07-12-2020</b>	YAGAMMA <b>Vs</b> MARIYAMMA	K. SOMSHEKAR REDDY ABSENT D1, 3, 5 TO 7
50	O.S. 31/2008 (SUMMONS) IA/7/2008 IA/4/2008 IA/3/2008 IA/5/2008 IA/1/2008 IA/2/2008 IA/6/2008	<b>07-12-2020</b>	NAVARATAN MAL JAIN <b>Vs</b> K V VEMLATESJ	K.N.DAYALU ASSOCIATES
51	EX 29/2008 (SUMMONS)	<b>07-12-2020</b>	P KANAKARAJA <b>Vs</b> M N ANKANNA GOWDA	Subramani
52	O.S. 1746/2008 (SUMMONS) IA/1/2008	<b>07-12-2020</b>	BALAMMA <b>Vs</b> OBAMMA	G.V.ASWATHNARAYANA EXPARTE
53	O.S. 2/2010 (SUMMONS) IA/1/2010	<b>07-12-2020</b>	BYYAMMA <b>Vs</b> MUNIYAPPA	K.H.R.A
54	O.S. 221/2011 (SUMMONS)	<b>07-12-2020</b>	GANGIAH AND OTHERS <b>Vs</b> SIDDAPPA AND OTHERS	GOVINDE GOWDA
55	O.S. 733/2011 (SUMMONS) IA/1/2011	<b>07-12-2020</b>	LAKSHMAMMA <b>Vs</b> MUNIVENKATAMMA	PADMANABHA EXPARTE
56	O.S. 874/2011 (SUMMONS) IA/1/2011	<b>07-12-2020</b>	MUNISHAMAPPA <b>Vs</b> SADAPPA	VENKATARAMANAPPA CRK

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 22-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
57	O.S. 1029/2011 (SUMMONS) IA/1/2011	<b>07-12-2020</b>	NANDAKUMAR <b>Vs</b> ANJINAPPA	LOKESHA  EXPARTE
58	O.S. 1051/2011 (SUMMONS)	<b>07-12-2020</b>	C.NAVARATAN MAL JAIN <b>Vs</b> VENKATESH	K.VIJAYAKUMAR  T.P.SATHISHCHANDRA KUMAR
59	O.S. 182/2012 (SUMMONS) IA/1/2012	<b>07-12-2020</b>	VENKATESH <b>Vs</b> NARASAMMA	M.SRINIVASIAH
60	O.S. 597/2012 (SUMMONS) IA/1/2012	<b>07-12-2020</b>	MUTHAMMA <b>Vs</b> RANGAIAH.R	PRASAD REDDY
61	O.S. 620/2012 (SUMMONS)	<b>07-12-2020</b>	YALLAPPA <b>Vs</b> SRINIVASA MURTHY	LAKSHMANA MURTHY
62	O.S. 1033/2012 (SUMMONS) IA/1/2012	<b>07-12-2020</b>	Narayanamma <b>Vs</b> Lakshminarayanappa	Samuel.S.Dandin
63	R.A. 109/2012 (SUMMONS)	<b>07-12-2020</b>	Revamma by Lrs Rajanna <b>Vs</b> The Assistant commissioner	Nagaiah
<b>( O.S./0001238/2007)</b>				
64	O.S. 1517/2012 (SUMMONS) IA/1/2012 IA/2/2012	<b>07-12-2020</b>	Sujatha <b>Vs</b> Ramanji.M	D.Govindaraju
<b>AMENDMENT</b>				
65	O.S. 6/2008 (SUMMONS) IA/1/2008	<b>07-12-2020</b>	RAMAKKA <b>Vs</b> THIMMA REDDY	V.B.SHIVAKUMAR
<b>AWAIT SUMMON/NOTICE</b>				
66	O.S. 83/2020 (SUMMONS) IA/1/2020	<b>11-01-2021</b>	SYED THAMEEMULLAH <b>Vs</b> SYED ASADULLA	M D R
<b>NOTICES</b>				
67	O.S. 1909/2019 (SUMMONS) IA/1/2019	<b>11-01-2021</b>	KALAVATHI <b>Vs</b> CHANDRAPPA	MUKUND P.
68	O.S. 48/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>11-01-2021</b>	Ramachandrappa S P <b>Vs</b> Krishnappa	H M A
69	O.S. 202/2020 (SUMMONS) IA/1/2020	<b>11-01-2021</b>	Shivaprasad <b>Vs</b> Manjunath P	P Lakshminarayana

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
70	O.S. 227/2020 (SUMMONS) IA/0/2020 IA/1/2020	<b>11-01-2021</b>	NAGESH REDDY M K <b>Vs</b> Krishnappa	A SHIVARAM
71	M.C. 71/2020 (SUMMONS)	<b>11-01-2021</b>	Rajalakshmi S <b>Vs</b> Naveen R	Akshay Gowda
<b>OBECTION</b>				
72	O.S. 73/2020 (SUMMONS) IA/1/2020	<b>11-01-2021</b>	SHASHIDHAR MURTHY K <b>Vs</b> PUSHPANJALI	KUMAR L
<b>SS TO DEFT. BY RPAD</b>				
73	O.S. 1965/2019 (SUMMONS) IA/1/2019	<b>11-01-2021</b>	RAJANNA H M <b>Vs</b> SRINIVAS V	B G N
74	O.S. 115/2020 (SUMMONS)	<b>11-01-2021</b>	KEMPANNA G <b>Vs</b> PADMA MANJUNATH H	ESHWARAPPA Y
75	O.S. 191/2020 (SUMMONS)	<b>11-01-2021</b>	Shivanna K M <b>Vs</b> Mahadevaiah	K Nagendra Naik
76	O.S. 244/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>11-01-2021</b>	Rathnamma <b>Vs</b> Krishna S	M D Basavanna
77	O.S. 265/2020 (SUMMONS) IA/1/2020	<b>11-01-2021</b>	KENCHAPPA GOWDA B <b>Vs</b> B S R ENTERPRISES REPTD BY PRAVEEN KUMAR REDDY G	P REDDY NAGENDRA KUMAR
78	O.S. 266/2020 (SUMMONS) IA/1/2020	<b>11-01-2021</b>	KENCHAPPA GOWDA B <b>Vs</b> B S R ENTERPRISES Rep by Managing partner Praveen Kumar Reddy G	P REDDY NAGENDRA KUMAR
79	O.S. 307/2020 (SUMMONS)	<b>11-01-2021</b>	Hemchandra N Rep by GPA Holder <b>Vs</b> Yashodhara	Vijayakumar Ravoor
80	O.S. 317/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>11-01-2021</b>	VIJAYALAKSHMI N J <b>Vs</b> NAVEEN G N	JANARDHAN G N
81	O.S. 332/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>11-01-2021</b>	VENKATAMMA <b>Vs</b> RAJAPPA	SRIRAMA
<b>STEPS</b>				
82	O.S. 722/2016 (SUMMONS) IA/1/2016	<b>11-01-2021</b>	Mariyamma <b>Vs</b> Balappa	M Eramma

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
83	O.S. 397/2017 (SUMMONS) IA/1/2017	<b>11-01-2021</b>	Narayanaswamy L N <b>Vs</b> Ramaiah	V Krishnamurth
84	O.S. 1954/2019 (SUMMONS) IA/1/2019	<b>11-01-2021</b>	Pushpalatha alias Latha Arya <b>Vs</b> Munireddy	B S R
<b>WRITTEN STATEMENT</b>				
85	O.S. 1972/2019 (SUMMONS) IA/1/2019	<b>11-01-2021</b>	JAGADISH N M <b>Vs</b> GOWRAMMA N M	D J B
86	O.S. 20/2020 (SUMMONS) IA/1/2019 IA/2/2019	<b>11-01-2021</b>	GOWRAMMA <b>Vs</b> DHYAVAMMA	N. R. RAGHAVENDRA
87	O.S. 95/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>11-01-2021</b>	Jayaramu V alias Jayaramaiah <b>Vs</b> Rathnamma	H N Prakash
88	O.S. 448/2020 (SUMMONS) IA/1/2020	<b>11-01-2021</b>	Gowramma <b>Vs</b> Srinath G	K S N
<b>STEPS BY</b>				
89	Misc 163/2019 (NOTICE) IA/1/2019	<b>11-01-2021</b>	Ramesh Vengalil, Rep. by his GPA Holder Balagopalan <b>Vs</b> Shankar R	Shakeel Abdul Rahiman
90	O.S. 1493/2014 (A.D.R) IA/1/2014	<b>11-01-2021</b>	Shivappa Reddy B N <b>Vs</b> Jayaprakash Reddy	J Ravi Kumar
91	O.S. 554/2018 (A.D.R) IA/1/2018	<b>11-01-2021</b>	Prashanth S <b>Vs</b> Abdul Samad	R Krishna Reddy

**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
22.10.2020**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.00 pm
<b>Arguments</b>	<b>Arguments</b>
<b>To hear on IAs</b>	<b>To hear on IAs</b>
1. O.S. 1372/2009 2. O.S.1533/2012 3. O.S. 441/2011 4. O.S.1429/2011 5. O.S.1763/2013 6. O.S.287/2014 7.O.S.218/2020 8.O.S.599/2008	1.O.S.733/2013 2.O.S.575/2018 3.O.S.549/2011 4.O.S.1666/2013 5.O.S.186/2013 6.O.S.401/2014 7.O.S.1769/2017
<b>Evidence</b>	<b>Evidence</b>
1.O.S.819/2018 2.O.S.633/2015	

IV ASCJ    21.10.2020  
Bengaluru Rural District, Bengaluru.


In the Court of VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru  
Cases Listed on 22-10-2020

**MORNING SESSION**

Sl. No.	Case No.	Stage
01	O.S. 752/1995	Hearing
02	O.S. 3041/2005	Hearing
03	O.S. 1151/2006	Hearing
04	O.S. 1291/2006	Hearing
05	O.S. 1374/2006	Evidence
06	O.S. 517/2009	Arguments

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
01	FDP 30/2006	Hearing
02	O.S. 1768/2006	Hearing
03	O.S. 2203/2006	Hearing
04	O.S. 316/2007	Hearing
05	O.S. 1153/2007	Hearing
06	O.S. 428/2007	Orders

 21/10/2020

**I/c. VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.**



In the Court of V Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru


Cases Listed on 22-10-2020

**MORNING SESSION**

Sl. No.	Case No.	Stage
01	O.S. 1839/2006	Evidence
02	O.S. 650/2009	Arguments
03	O.S. 1761/2013	Evidence
04	O.S. 121/2015	Evidence
05	O.S. 768/2016	Evidence

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
01	O.S. 777/2015	Hearing
02	O.S. 173/2015	Arguments
03	O.S. 698/2020	Hearing

  
21/10/2020

**I/c. V Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.**